

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Civil Appeal No.8601 of 2001

HINDUSTAN PAPER CORPORATION LTD.

Appellant (s)

VERSUS

KAGAJKAL THIKADAR SRAMIK UNION & ORS.

Respondent(s)

Date: 14/12/2007 The matter was called on for Judgment today.

For Appellant (s) Ms. Shruti Chaudhary, Adv.
Ms. Swati Sinha, Adv. for
M/s Fox Mandal & Co.

For Respondent(s) Mr. Sudhir Kumar Gupta, Adv.
Mr. S.C. Patel, Adv.

Hon'ble Mr. Justice P. Sathasivam pronounced the
judgment of the Bench comprising Hon'ble Dr. Justice Arijit
Pasayat and His Lordship.

Appeal is allowed in terms of signed judgment. No costs.

(Pardeep Kumar)
Court Master

(Radha R. Bhatia)
Court Master

(Signed reportable judgment is placed on the file)